COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 154 OF 2017

Dated: 24th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

South Bihar Power Distribution Company Ltd ….Appellant(s)
Vs.
Bihar Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr.Buddy A.Ranganadhan
Mr.Raunak Jain for R-1

ORDER

List the matter on ***22.08.2017***.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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